

EXPORT OF JUTE MILL SPARES AND ACCESSORIES (INSPECTION) RULES, 1979 AND REVIEW AND ANNUAL REPORT OF HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF INDIA LTD., NEW DELHI ETC. FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table—

- (1) A copy of the Export of Jute Mill Spares and Accessories (Inspection) Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 939 in Gazette of India dated the 17th March, 1979, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-4197/79].

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi and of its subsidiary, the Central Cottage Industries Corporation of India Limited for the year 1977-78.

- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi and of its subsidiary, the Central Cottage Industries Corporation of India Limited for the year 1977-78, along with the Audited

Accounts and the comments of the Comptroller and Auditor General there on. [Placed in Library. See No. LT-4198/79].

CERTIFIED ACCOUNTS AND REVIEW THEREOF OF DELHI TRANSPORT CORPORATION FOR 1975-76 WITH A STATEMENT FOR DELAY AND REVIEW AND ANNUAL REPORT OF INDIAN ROAD CONSTRUCTION CORPORATION LTD., NEW DELHI FOR 1976-77

12 hrs.

धम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सारंग साय) : अध्यक्ष महोदय, आपकी अनुमति से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) मुख्य पत्तन न्याय अधिनियम 1963 की धारा 103 की उपधारा (2) के अन्तर्गत कलकत्ता पत्तन न्यास के वर्ष 1977-78 के वार्षिक लेखे (हिन्दी संस्करण) की एक प्रति तथा उन पर लेखा परीक्षा प्रतिवेदन ।

[Placed in Library. See No. LT-4199/79].

- (2) (एक) सड़क परिवहन निगम अधिनियम, अधिनियम, 1950 की धारा 33 की उप-धारा (4) के अन्तर्गत दिल्ली परिवहन निगम के वर्ष 1975-76 के प्रमाणित लेखे (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति तथा उन पर लेखा परीक्षा प्रतिवेदन ।

- (दो) दिल्ली परिवहन निगम के वर्ष 1975-76 के लेखों की समीक्षा (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति ।

- (तीन) उपर्युक्त (2) (एक) में उल्लिखित दस्तावेजों को सभा पटल पर रखने में हुए विलम्ब के कारण बताने वाला एक विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library. See No. LT-4200/79]

- (3) कम्पनी अधिनियम 1956 की धारा 619 क की उपधारा (1) के अन्तर्गत दिल्ली परिवहन निगम के वर्ष 1975-76 के वार्षिक लेखे (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति—